

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 220 of 2015 in
DFR No. 851 of 2015**

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, SR. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra**

ORDER

Issue notice to the Respondents returnable on 16.09.2015. Dasti
in addition is permitted.

List the matter on **16.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**